

ITEM NO.25

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4210/2025

CHHUTTAN @ ATULENDRA KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 4211/2025 (II)
IA

Date : 06-01-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Raman Yadav, Adv.
Ms. Ritika Yadav, Adv.
Mr. Syed Mehdi Imam, AOR

Mr. Vikas Upadhyay, AOR
Ms. Ankita Kashyap, Adv.
Mr. Shiva Narang, Adv.
Mr. Alok Shankar, Adv.

For Respondent(s) :

Mr. Yasharth Kant, AOR
Ms Sanjana Singh, Adv.
Ms Sonal Kushwaha, Adv.
Mr. Rahul Singh Chauhan, Adv.
Mr. Ajay Singh, Adv.
Mr Himanshu Shukla, Adv.

Contd...

UPON hearing the counsel the Court made the following
O R D E R

Both matters.

Sole respondent is duly represented.

Common records of High Court and Trial Court have been received with English translation and as per office report scanned soft copies of the same have been provided to the Ld counsels for the parties through e-mail.

Registry to process the matters for listing before the Hon'ble Court as per rules.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ